NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4160 of 2025 in Comp. App. (AT) (Ins) No of 2025	Urbtech Xaviers Welfare Society Vs. Resolution Professional of Opulent Infradevelopers Pvt. Ltd.	Arvind Garg
2.	I.A. No. 4186 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ravikumar Agarwal Vs. Yes Bank	Jenil Shah
3.	I.A. No. 4204 of 2025 in Comp. App. (AT) (Ins) No of 2025	Gap Investments Pte Ltd. & Ors. Vs. Jag Bros Consultants Pvt. Ltd.	Arjun Aggarwal
4.	I.A. No. 4205 of 2025 in Comp. App. (AT) (Ins) No of 2025	Stressed Asset Resolve Consultants, Through Vinay Kumar Vs. Singhal Strips Ltd. & Ors.	Harshit Aggarwal
5.	I.A. No. 4206 of 2025 in Comp. App. (AT) (Ins) No of 2025	NRG & Co. Vs. Swamih Investment Fund & Ors.	Nipun Gautam
6.	I.A. No. 4207 of 2025 in Comp. App. (AT) (Ins) No of 2025	Menka Khurana Vs. Alok Kaushik & Anr. (Resolution Professional)	Sahil Gupta

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By order -sd/-Assistant Registrar